

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 289 of 2014

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**D. Subrahmanya Bhat Appellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R-1
Mr. Ravi Agrawal for R-2

ORDER

Learned counsel for Respondent No.2 is stated to be unwell.

List the matter on **06.04.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**